

No.DJ-R(Admin./COVID)/MND/2021\_\_\_\_\_

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, MANDI CIVIL AND SESSIONS DIVISION, MANDI, DISTRICT MANDI, HIMACHAL PRADESH.

Dated, Mandi the 7<sup>th</sup> May, 2021.

**OFFICE ORDER**

In compliance to the Registry order No.HHC/RC/C-19/2020-61, dated 6<sup>th</sup> May, 2021 and keeping in view the surge in COVID-19 cases, it is hereby ordered that:

1. All the Courts in this Civil and Sessions Division shall take up only cases of extreme urgency w.e.f. 07-05-2021 to 16-05-2021.
2. The staff of all the Courts shall work from home and remain available at their residence and would not be allowed to leave the station without prior permission of the Authorities. The leave/station leave shall be granted only in exceptional circumstances. They may be called to attend the office at any time.
3. The Email addresses of all the Court Complexes of this Civil and Sessions Division for the purpose of filing cases of extreme urgency through Email is as under :

Sr. No.	Name of the Court Complex	E-mail ID
1.	District Court Complex, Mandi (Appellate Courts)	ecourts-hpma01@indiancourts.nic.in
2.	District Court Complex, Mandi (Magisterial Courts) (CJM,ACJM,JMICs)	ecourts-hpma02@indiancourts.nic.in
3.	Judicial court Complex, Sundernagar (AD&SJ,ACJM,JMIC)	ecourts-hpma12@indiancourts.nic.in
4.	Judicial court Complex, Sarkaghat (ACJM,JMIC)	ecourts-hpma10@indiancourts.nic.in
5.	Judicial court Complex, Joginder Nagar	ecourts-hpma06@indiancourts.nic.in
6.	Judicial court Complex, Karsog	ecourts-hpma08@indiancourts.nic.in
7.	Judicial court Complex, Gohar	ecourts-hpma04@indiancourts.nic.in
8.	Judicial court Complex, Thunag	thunagcourt@gmail.com

4. However, the filing counter(s) shall also remain open to take up only cases of extreme urgency during the aforesaid period.

5. All the SOPs/guidelines issued by the High Court and Authorities from time to time shall be adhered to in letter and spirit.

*hy*  
District and Sessions Judge  
Mandi, Civil and Sessions Division  
*ok* Mandi, District Mandi, H.P.

3221 to 3254

Endst.No.DJ-R(Admin/COVID)/MND/2021\_\_\_\_dated Mandi, the 7<sup>th</sup> May, 2021.

Copy forwarded for information and necessary action to:

1. The Registrar General w.r.t his order referred to above for information.
2. The Superintendent of Police Mandi.
3. All the Judicial officers of this Civil and Sessions Division.
4. The District Attorney Mandi, H.P. with a request to circulate the same amongst all the ADAs.
5. The Jail Superintendent, District Jail Mandi.
6. All the Presidents, Bar Associations of this Division.
7. The Assistant Programmer of this office, with a direction to upload the same on the official website of this office.
8. Notice Board.
9. Guard file.

*hy*  
District and Sessions Judge  
*ok* Mandi, Civil and Sessions Division  
Mandi, District Mandi, H.P.